

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 76 of 2012 &
I.A. No. 306 of 2012

Dated : 6th February, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Raj West Power Ltd. & Anr. Appellant (s)

Versus

Rajasthan Electricity Regulatory Commission
& Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadari

Counsel for Respondent (s): Mr. R.K. Mehta with
Mr. Antaryami Upadhyay and
Mr. Rajeev Ranjan Pathak for R-1
Mr. Virendra Lodha with
Ms. Mamta Tiwari for R-5
Mr. P.N. Bhandari for R-2, 3 and 4

ORDER

We have heard the Learned Counsel for all the parties.
Comprehensive written submissions have been filed by the Learned
Counsel for all the parties.

Judgment is Reserved.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/sm